

- (ii) A Technology Mission on Oilseeds was established in May, 1986 for harnessing the best of production, processing and management technology.
- (iii) Intensification of research efforts for increasing production of oilseeds.
- (iv) Increasing the areas under non-traditional oilseeds crops like soyabean and sunflower, exploitation of oilseeds of tree and forest origin, ricebran etc.

#### **Palm Oil**

3011. DR. VALLABHBHAI KATHIRIA: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

- (a) whether the Government propose to set up processing plant for palm oil in Gujarat in view of enough potential;
- (b) if so, the details thereof; and
- (c) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) The Technology Mission on Oilseeds, Pulses and Maize (TMOP&M), Ministry of Agriculture has recognised adequate potential for production of oil palm crop in the Gujarat. An area of 61000 hec. has been identified in South Gujarat and some coastal areas of Gujarat. The plantation of oil palm in Gujarat started since 1993-94. An area of 495 hec. has been covered so far under the crop.

TMOP&M has been financially supporting the setting up of demonstration processing units of oil palm. The Mission has sanctioned the establishment of a demonstration unit of palm oil mill in Gujarat on a cost-sharing basis.

(b) It was agreed to set up the demonstration unit of 2.0 T FFB/Hr. capacity palm oil mill under cooperative sector in Gujarat. The State Government has identified Shri Kalyan Agriculture Crops Processing and Sales Cooperative Society Ltd., Mahuvar, Taluka in district Navsari, for this purpose. The site of the processing unit is yet to be finalised.

(c) Not applicable in view of the reply at (a) & (b) above.

#### **Encounter/Bomb Blast in Jammu and Kashmir**

3012. SHRI MANIKRAO HODLYA GAVIT:  
SHRI ADITYANATH:  
SHRI E. AHAMED:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of encounters/bomb blasts took place in Jammu and Kashmir during the period from January 1, 1998 to February 28, 1999;

(b) the number of persons/jawans/extremists killed in each encounter and blast;

(c) the details of incidents in which Pakistan's Intelligence Agency has been found involved;

(d) the amount of property damaged by the terrorists; and

(e) the details of the compensation given by the Government to dependents of the persons killed by the terrorists during each of the last three years by the terrorists?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) According to available information received from the State Government, 1327 incidents of militant violence directed against security forces and 501 incidents of explosions took place in Jammu & Kashmir during the period 1.1.1998 to 28.2.1999. 975 civilians, 266 security force personnel and 1139 militants were killed in terrorist related violence during the period. Militancy in Jammu & Kashmir is being aided and abetted by Pakistan and its official agency ISI.

(d) As informed by State Government, 11 Government buildings, 313 private houses, 4 places of worship, 16 educational institutions, 1 bridge were destroyed, and one incident of timber burning took place during the period.

(e) Payment of ex-gratia relief to victims of militant violence is an ongoing process and is given as per the norms of the State Government. The Central Government reimburses to the State Government the amount paid towards such relief/compensation as part of the security related expenditure. The expenditure incurred by the Government of Jammu & Kashmir on release of ex-gratia relief to the victims of terrorist violence for which State